

(6)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

CP 229/2007  
in  
OA No.317/2003

New Delhi this the 30<sup>th</sup> day of November, 2007

**Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J)  
Hon'ble Mrs. Neena Ranjan, Member (A)**

1. Shri A.K. Aggarwal,  
S/o Shri Jai Prakash,  
R/o MG-1/80, Vikaspuri,  
New Delhi-110018  
Working as R.O. with Respondent No.2.
2. Smt. Beena Anand,  
S/o Shri Vinod Anand,  
R/o Quarter No. 663, Sector-IX,  
R.K. Puram, New Delhi-22  
Working as A.R.O.  
with the respondent No.2.

.. Applicants

(By Advocate Shri R.V. Sinha proxy for Shri R.N. Singh )

**VERSUS**

1. Mrs. Gauri Chatterjee,  
Secretary, Ministry of Water Resources,  
Shram Shakti Bhawan,  
New Delhi-110001
2. Dr. A.K. Dhawan, Director,  
Central Soil and Material Research  
Station ( CSMRS), Olof Palme Marg,  
Hauz Khas, New Delhi
3. Shri Gurubachan Jagat,  
Union Public Service Commission,  
Dholpur House,  
Shahjahan Road,  
New Delhi-110011

.. Respondents

( By Advocate Shri T.C. Gupta along with  
Shri J.B. Mudgil )

RJ

(7)

-2-

**O R D E R (ORAL)**

{ Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J) :

Since the High Court has <sup>Seized</sup> ceased of the matter, we think it will not be appropriate for us to continue the hearing of this CP. C.P. is closed, however, reserving liberty for the applicants to move appropriately in case necessity arises. Respondents are discharged.

*URayan*

( Mrs. Neena Ranjan )  
Member (A)

*Neena*

( M. Ramachandran )  
Vice Chairman (J)

sk